

that and to make any modifications or sanction the grants without any modifications."

I do not doubt that sometimes it may become necessary, but the business might be so arranged that it does not happen. Because that House is sitting and it wants work the general discussion should take place there first is no reason. I will ask Government just to consider it again and think over it. It is proper that these privileges that are given to this House through the Constitution must remain with this House.

श्री किशन पटनायक (सम्बलपुर) :
मन्त्री महोदय ने कैरोसीन के सवाल के बारे में कुछ नहीं कहा है ।

अध्यक्ष महोदय ज़ां बजट का डिस्कशन होगा, वह सारा वक्त कैरोसीन का है ।

श्री किशन पटनायक : उस का जवाब नहीं दिया गया है ।

अध्यक्ष महोदय : उस में सारा जिक्र कैरोसीन का है ।

12.45 hrs.

APPROPRIATION (RAILWAYS)
BILL, 1965*

The Minister of Railways (Shri S. K. Patil): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1965-66 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year

1965-66 for the purposes of Railways."

The motion was adopted.

Shri S. K. Patil: Sir, I introduce the Bill.

12.46 hrs.

RE: POINT OF ORDER

Shri Hari Vishnu Kamath (Hoshangabad): Sir, by your leave, I rise to a point of order, taking my stand on proviso to sub-rule (2) of rule 376 read with article 351 of the Constitution. The reference, Sir, is to the list of business before the House.

I have been rather bewildered, as many hon. friends must have been also, during the last many days since the opening of this Session, at the list of business in Hindi that has been coming down upon us from day to day. May I, Sir, invite your attention to the sort of hybrid Hindi which is being minted or evolved here—the Secretary of the Lok Sabha has signed it and so I believe it has your approval...

Mr. Speaker: That is a much bigger question and it would not be possible to solve it now. It cannot be dealt with in a point of order.

Shri Hari Vishnu Kamath: I draw your attention, Sir, and I request you to consider the matter, because it reflects indirectly upon the linguistic decorum and propriety in Parliament—this kind of language—and you, Sir, as the Presiding Officer, must come to our rescue whether we should use this kind of Hindi or some other kind of Hindi. For example, here are some words that have been used. For "Table" टेबल has been used—टेबल पर रखेंगे Then there are words like "His Highness" which have been used in Hindi also. I do not know why these words should not be translated into Hindi. Then there is the word "pass" पास करना The word "pass" has been retained. Then "coffee" has been

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†Introduced with the recommendation of the President.